

current financial year feature films are being imported only from the U.S.A. and the question of continuance of existing arrangement is under review.

Categorisation of Films

5876. Shri Parthasarathy: Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether Government propose to categorise films as 'U', 'A' and 'X' certificates as is done in the U.K., and
(b) if so, the criteria adopted to determine these categories?

The Minister of Information and Broadcasting (Shri K. K. Shah):
(a) and (b) This recommendation has been made by the Estimates Committee 1967-68 of the Fourth Lok Sabha in their Second Report and will be considered by Government

Commercial Broadcast

5877. Shri D. C. Sharma: Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether Shri Raj Bahadur, former Minister of Information and Broadcasting visited the United States sometime back to study commercial broadcasting,
(b) whether he has submitted a report to Government, and
(c) if so, the details thereof with the action proposed to be taken in the matter?

The Minister of Information and Broadcasting (Shri K. K. Shah):
(a) Shri Raj Bahadur, former Minister of I. & B. visited United States sometime back on the invitation of the Director, United States Information Agency, who is of the rank of Minister in United States Government. He did not go for the purpose of studying commercial broadcasting, but he was requested by the Minister of I & B. to acquaint himself with the system of commercial broadcasting also, operating in that country.

(b) No report has been received from him so far.

(c) Does not arise.

Foreign Military trainees in India

5878. Shri K. P. Singh Deo:
Shri D. N. Deb:

Will the Minister of Defence be pleased to state:

- (a) the number of foreign trainees in India receiving military training at the Indian Military Academy, Dehradun;
(b) the countries to which the trainees belong;
(c) whether any Indian trainees are receiving military training abroad; and
(d) if so, the number of such trainees and the countries in which they are receiving military training?

The Minister of Defence (Shri Swaran Singh): (a) Six.

(b) At one time or another trainees from Burma, Ceylon, Ghana, Malaysia, Nigeria, Nepal, Uganda and Yemen have taken advantage of the training at the Indian Military Academy at Dehra Dun.

(c) Yes, Sir.

(d) 110 Indian armed forces personnel are receiving training in Australia, Canada, France, U.K., U.S.A. and U.S.S.R.

Indo-Ceylon Agreement (Implementation) Act

5879. Shri K. P. Singh Deo:
Shri D. N. Deb:
Shrimati Sushila Behatgi:
Shri M. C. Majhi:
Shri P. N. Solanki:
Shri H. Ajmal Khan:
Shri S. B. Kothari:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that the Indo-Ceylon Agreement (Implemen-

tation) Act has come into force in Ceylon;

(b) if so the number of persons of Indian origin likely to get Ceylonese citizenship and the number of persons likely to be repatriated to India under the Act; and

(c) the action taken by Government to rehabilitate the repatriated persons in India?

The Minister of External Affairs (Shri M. C. Chagla): (a) and (c). Indo-Ceylon Agreement came into force in both Ceylon and India on 30th October, 1964, the date it was signed at Delhi by the Prime Ministers of India and Ceylon. The Government of Ceylon have recently enacted legislation for implementation of the Agreement. So far as we are concerned no special legislation is necessary to fulfil our obligation under the Agreement.

Under the Agreement, 300,000 stateless persons of Indian origin resident in Ceylon together with their natural increase will be granted Ceylon citizenship; the Government of India will accept repatriation to India of 525,000 persons together with the natural increase in that number. These persons will be granted Indian citizenship.

(c) The steps taken by the Government of India to rehabilitate the repatriates are enumerated in the statement laid on the Table of the House. [Placed in Library. See No. LT-1070/67].

Attack on Indian Air Force Officers of Hindon Base

5889. Shri Marandi:
Shri Yashpal Singh:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the five Indian Air Force Officers from the Hindon base were attacked and stabbed recently;

(b) if so, the details thereof;

(c) whether any enquiry has been conducted in this regard; and

(d) if so, the findings thereof?

The Minister of Defence (Shri Swaran Singh): (a) to (d). Five IAF Officers from Air Force Station, Hindon, were having dinner at a restaurant at Ghaziabad on 28th June, 1967. As they were not satisfied with the food, they walked out and went to another restaurant. While they were taking food at the other restaurant, they were attacked by some persons. One of the five officers was stabbed and he was admitted in the Military Hospital and his condition is still serious.

In accordance with the Air Force rules, a Court of Inquiry has been ordered to investigate the incident and its findings are awaited.

A case has also been registered by the Civil Police and investigations are in progress. Three of the suspects have been arrested by the Civil Police and efforts are being made by them to trace the remaining culprits.

Atomic Power

5891. Shri G. S. Mishra: Will the Prime Minister be pleased to state:

(a) whether the tariff policy of atomic power would be same as that produced by Hydro, Thermal and Diesel Prime-movers;

(b) what are the stages of development of atomic power projects launched in the country; and

(c) the date by which the projects will be commissioned?

The Prime Minister and Minister of Atomic Energy (Shrimati Indira Gandhi): (a) The tariff policy on atomic power is under consideration.

(b) and (c). Three Atomic Power Projects are on hand, Tarapur, Rajasthan and Madras. The Tarapur Atomic Power Project is due for commissioning in the last quarter of 1968. The Rajasthan Atomic Power Project I is expected to be ready for commercial operation by late 1969. The